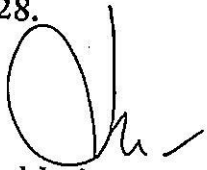


HIGH COURT OF DELHI: NEW DELHI

8966/w
No. /R&D/DHC
Dated: 31/05/2025


CIRCULAR

It is hereby circulated for information of all concerned officers/officials of this Court that as per the decision dated 22.05.2025 of "RECOMMENDATION COMMITTEE" duly approved by Hon'ble The Chief Justice, M/s. Professional Couriers Network Limited B-11, Mayapuri Industrial Area Phase-I, New Delhi 110064 and M/s. Flash Courier, Private Limited MB-14, Narang House, 21 KG Marg, New Delhi-110001, have been again enlisted as approved couriers for a further period of three years w.c.f., 28.05.2025 to 27.05.2028.


(Lakhvinder Singh)
Deputy Registrar (R&D)

Copy forwarded for information to:-

- (1) Registrar-cum-Secretary to Hon'ble The Chief Justice.
- (2) All Registrars/OSD/ Joint Registrar (Judicial), Joint Registrars, Deputy Registrars, Assistant Registrars
- (3) Joint Registrar-cum-PA to Registrar General.
- (4) Director (IT) with the request to get the above Circular uploaded on the Delhi High Court website and Intranet of this Court.
- (5) All Private Secretaries/Court Masters.
- (6) All Admn. Officers (Judicial)/Branch Incharges with the request to bring the contents of the Circular to the notice of officials working under them.
- (7) The President/Secretaries, Delhi High Court Bar Association/Delhi Bar Association/New Delhi Bar Association/Karkardooma Bar Association/Rohini Bar Association and Saket Bar Association.
- (8) Guard File.
- (9) Notice Board.


(Nirmla Tiwari)
Assistant Registrar(R&D)